
**Sandeep Kharb Vs Ministry of Environment, Forest & Climate Change &
Ors**

Original Application No. 150 Of 2019

Court: National Green Tribunal Principal Bench, New Delhi

Date of Decision: April 7, 2021

Acts Referred:

Code Of Criminal Procedure, 1973 " Section 451

Hon'ble Judges: Adarsh Kumar Goel, CP; Sudhir Agarwal, JM; Brijesh Sethi, JM; Dr. Nagin Nanda, EM

Bench: Full Bench

Advocate: Pradeep Dahiya, Amit Tiwari, Pradeep Misra, Sanjeev Ralli, Saurabh Rajpal, M.M Traders

Final Decision: Disposed Of

Judgement